

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
UNSTARRED QUESTION NO.†5563
ANSWERED ON 02.04.2018**

DISINVESTMENT OF HOTELS

†5563. SHRI KIRTI AZAD:

Will the Minister of TOURISM be pleased to state:

- (a) the number of Government owned hotels in the country, State/UT/location-wise;**
- (b) whether some of them are running in losses;**
- (c) if so, the details thereof and the reasons therefor along with the hotel-wise details of their performance during each of the last three years and the current year;**
- (d) the measures taken by the Government to modernize and make them profitable;**
- (e) whether there are proposals for disinvestment of the loss making hotels of the country; and**
- (f) if so, the details thereof?**

ANSWER

**MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)
(SHRI K.J. ALPHONS)**

(a): At present, India Tourism Development Corporation Ltd. (ITDC), a Government of India undertaking under the administrative control of the Ministry of Tourism, is running the following hotels:-

- (i) The Ashok Hotel, New Delhi**
- (ii) Samrat Hotel, New Delhi**
- (iii) Hotel Jammu Ashok, Jammu, Jammu & Kashmir**
- (iv) Hotel Patliputra Ashok, Patna, Bihar**
- (v) Hotel Kalinga Ashok, Bhubaneswar, Odisha**
- (vi) Lalitha Mahal Palace Hotel, Mysore, Karnataka**

- (vii) Hotel Ranchi Ashok, Jharkhand, a joint venture company of ITDC and the State Government of Jharkhand**
- (viii) Hotel Donyi Polo Ashok, Itanagar, Arunachal Pradesh, a joint venture company of ITDC and the State Government of Arunachal Pradesh**
- (ix) Hotel Pondicherry Ashok, Puducherry, a joint venture company of ITDC and the State Government of Puducherry**

(b) and (c): A Statement giving details of the hotels which incurred losses in the past three years is at Annexure.

The main reason for the losses incurred have been competition from new and modern hotels, increase in available room inventory, increasing wage cost, hike in power and fuel cost, etc.

(d): The measures undertaken by ITDC to modernise its hotels include renovation and upgradation of rooms, addition of new facilities, tie-ups with Online Travel Agencies for online room bookings, introduction of on-the-spot customer feedback, etc.

(e) & (f): Under the disinvestment policy of the Government, it has been decided to transfer to the State Governments or go in for joint leasing with the State Government, the following loss making hotels/properties of ITDC:

- (i) Hotel Lalitha Mahal Palace, Karnataka.**
- (ii) Hotel Donyi Polo Ashok, Itanagar Arunachal Pradesh.**
- (iii) Hotel Pondicherry Ashok, Puducherry.**
- (iv) Hotel Patliputra Ashok, Patna, Bihar.**
- (v) Hotel Kalinga Ashok, Bhubaneswar, Odisha.**
- (vi) Hotel Ranchi Ashok, Ranchi, Jharkhand.**

ANNEXURE**STATEMENT IN REPLY TO PARTS (b) AND (c) OF LOK SABHA
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REGARDING DISINVESTMENT OF HOTELS.**

Sl. No.	Name of Hotel	Profit before tax (Amt. in Rs. Lakhs)			
		2014-15	2015-16	2016-17	2017-18 (Upto Dec, 2017) (Un-audited)
1.	Hotel Jammu Ashok, Jammu, Jammu &Kashmir	(201.79)	(158.61)	(170.84)	(164.70)
2.	Hotel Patliputra Ashok Patna, Bihar	(72.08)	247.44	71.27	31.72
3.	Hotel Kalinga Ashok Bhubaneswar, Odisha	(317.30)	(173.77)	(109.86)	(136.29)
4.	Lalitha Mahal Palace Hotel Mysore, Karnataka	(140.40)	16.26	13.05	19.11
5.	Hotel Ranchi Ashok, Ranchi, Jharkhand	(106.71)	(168.12)	(211.08)	(137.57)
6.	Hotel Donyi Polo Ashok, Itanagar, Arunachal Pradesh	(0.93)	7.31	(8.63)	(22.46)
7.	Hotel Pondicherry Ashok, Puducherry	(46.95)	(20.15)	40.73	6.75

The Figures in () represents loss.
